

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH
LOK SABHA
UNSTARRED QUESTION NO.-3237
ANSWERED ON 05/08/2022**

CRITERIA FOR THE SETTING UP NEW AYUSH COLLEGES

**3237 #SHRI CHANDAN SINGH:
MS. LOCKET CHATTERJEE:
SHRIMATI NAVNEET RAVI RANA:
SHRIMATI RITI PATHAK:
SHRI JUGAL KISHORE SHARMA:
SHRIMATI GEETA KORA:
SHRI DILESHWAR KAMAIT:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has set uniform standards and norms for the establishment/recognition of the new medical colleges of Ayurveda, Unani and Siddha across the country;
- (b) if so, the details thereof;
- (c) the number of such proposals received/approved/disapproved including the reasons for non-approval during the last five years, State/UT-wise;
- (d) the grants sanctioned/released so far to the said colleges, State/UT-wise;
- (e) the Yoga training centres established in Maharashtra particularly in Amravati during the last three years, location/district-wise; and
- (f) whether the Government proposes to increase the number of yoga instructors and popularize yoga among the masses and if so, the details thereof

**ANSWER
MINISTRY OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) and (b): Yes, the details of uniform norms and criteria for setting up of new Ayurveda, Unani and Siddha medical colleges is available at the following link:
<https://ncismindia.org/pdf/regulation%2013A.pdf>.

(c): Number of Proposals received/approved/disapproved for new Ayurveda, Unani and Siddha colleges in last five years, State/UT- wise is attached as **Annexure I**.

The proposals received used to be examined as per the criteria laid down under Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2019; Minimum Standard Requirements of Ayurveda/Siddha/Unani Colleges and attached Hospitals Regulations, 2016 and National

Commission for Indian System of Medicine Act, 2020, as applicable. The proposed colleges which are fulfilling the notified and approved criteria used to be issued Letter of Permission to start new Ayurveda/Siddha/Unani College and which doesn't fulfill the notified and approved criteria were denied/rejected. The decision of approval of the proposals for setting up of new colleges received during a respective year will be conveyed in the subsequent year, after examination as per the notified and approved criteria.

Requirements of Minimum Standard for under-graduate Ayurveda Colleges and attached Hospitals Regulations, 2016 is available at the following link: <https://ncismindia.org/pdf/rul-reg-msr-2016-9-7.pdf>

Requirements of Minimum Standard for under-graduate Siddha Colleges and attached Hospitals Regulations, 2016 is available at the following link: <https://ncismindia.org/pdf/rul-reg-msr-sid-2016-9-7.pdf>

Requirements of Minimum Standard for under-graduate Unani Colleges and attached Hospitals Regulations, 2016 is available at the following link: <https://ncismindia.org/pdf/UNANI-MSR-07-09-2016.pdf>

(d): As Public Health being a State subject, establishment of new educational institutions for the education system of Ayurveda, Unani and Siddha comes under the purview of respective State/UT Governments. However, under the Centrally Sponsored Scheme of the National AYUSH Mission (NAM), there is provision of financial assistance for establishment of new AYUSH colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector. The State/UT Governments may avail financial assistance for establishment of new AYUSH colleges by submitting suitable proposal through State Annual Action Plans (SAAPs) as per the provision of NAM guidelines. Further, under NAM, as per the proposal received through State Annual Action Plans (SAAPs) from State / UT Governments, the status of grant-in-aid released for the setting up new Ayurveda, Unani and Siddha Medical Colleges is furnished as **Annexure-II**.

(e): Since public health is a state subject, establishment of Yoga training centers comes under the purview of respective State/UT Governments.

(f): Ministry of Ayush promotes Yoga in the country through its two autonomous bodies namely Morarji Desai National Institute of Yoga (MDNIY), New Delhi and Central Council for Research in Yoga & Naturopathy (CCRYN), New Delhi. MDNIY provides various courses for Yoga education. CCRYN is the apex body for research and development in the Yoga and Naturopathy systems. The activities and programs of MDNIY and CCRYN are available on the websites i.e. <http://yogamdniy.nic.in/> and www.ccryn.gov.in respectively.

Ministry of Ayush has established a Yoga Certification Board (YCB) for certification of Yoga professionals and accreditation of Institutions under various categories. As a part of Azadi ka Amrit Mahotsav, MDNIY & YCB has started a 36 hours training programme for Yoga Volunteer Certificate. It is expected to train 1.5 lakh people under this programme.

At the initiative of Hon'ble Prime Minister Shri Narendra Modi, the United Nations General Assembly took a historic decision in 2014 to declare 21st June as the International Day of Yoga. The Ministry of Ayush is the nodal Ministry for observation of the International Day of Yoga (IDY) every year. IDY observation is focused on a Mass Yoga demonstration based on Common Yoga Protocol (CYP) which is publicly available on the Yoga Portal (<https://yoga.ayush.gov.in/>).

On June 21st, 2016 i.e. on the occasion of the Second International Day of Yoga (IDY), the Hon'ble Prime Minister announced Prime Minister's Award for Outstanding Contribution towards the Development and Promotion of Yoga at National & International Levels.

Also, Ministry is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments for development and promotion of different Ayush system in the country including rural areas. Under National Ayush Mission (NAM), Ministry of Ayush is implementing the operationalization of 12,500 Ayush Health and Wellness Centres (HWCs) through State/UT Governments. At these Ayush HWCs, Yoga will be taught to the public for general health promotion as community-based intervention by qualified Yoga Instructors.

Further, an Information Education and Communication (IEC) Scheme, has also been devised by the Ministry, activities under which include steps to reach out to people to promote awareness about Yoga and Naturopathy. IEC activities include public events, conferences, exhibitions, camps and programs on TV, Radio and Print-Media etc.

Ayurveda

S. No.	State/UTs	2016-17			2017-18			2018-19			2019-20			2020-21		
		R	A*	Rj	R	A*	Rj	R	A*	Rj	R	A*	Rj	R	A*	Rj
1.	Andhra Pradesh	1	0	1	0	0	0	0	0	0	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3.	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5.	Bihar	0	0	0	0	0	0	1	0	1	2	0	2	7	0	7
6.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7.	Chhattisgarh	1	1	0	1	0	1	0	0	0	0	0	0	2	0	2
8.	NCT of Delhi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9.	Dadra Nagar Haveli and Daman Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10.	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11.	Gujarat	12	10	2	10	0	10	2	1	1	2	0	2	5	2	3
12.	Haryana	1	1	0	1	0	1	1	0	1	1	0	1	4	0	4
13.	Himachal Pradesh	0	0	0	1	0	1	0	0	0	1	0	1	1	0	1
14.	Jammu and Kashmir	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0
15.	Jharkhand	1	0	1	0	0	0	2	0	2	0	0	0	2	0	2
16.	Karnataka	9	6	3	3	3	0	6	3	3	3	0	3	14	9	5
17.	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18.	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	10	5	5	5	0	5	5	0	5	4	0	4	13	10	3
21.	Maharashtra	6	4	2	14	3	11	12	4	8	5	0	5	12	6	6
22.	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23.	Meghalaya	1	1	0	0	0	0	1	0	1	0	0	0	0	0	0
24.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26.	Orissa	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0
27.	Pondicherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28.	Punjab	3	1	2	0	0	0	2	0	2	1	0	1	3	0	3
29.	Rajasthan	13	0	13	22	0	22	6	1	5	6	0	6	8	0	8
30.	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31.	Tamil Nadu	0	0	0	2	0	2	5	1	4	2	0	2	2	1	1
32.	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34.	Uttar Pradesh	39	21	18	21	0	21	17	0	17	12	0	12	47	15	32
35.	Uttarakhand	9	6	3	2	0	2	1	0	1	1	0	1	4	3	1
36.	West Bengal	2	0	2	0	0	0	0	0	0	0	0	0	0	0	0
Total		109	57	52	82	6	76	61	10	51	40	0	40	125	47	78

R= Received; A = Approved; Rj=Rejected

*The decision of approval of the proposals for setting up of new colleges received during a respective year will be conveyed in the subsequent year, after examination as per the notified and approved criteria.

Siddha

S. No.	State/UTs	2016-17			2017-18			2018-19			2019-20			2020-21		
		R	A*	Rj	R	A*	Rj	R	A*	Rj	R	A*	Rj	R	A*	Rj
1.	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3.	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5.	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7.	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8.	NCT of Delhi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9.	Dadra Nagar Haveli and Daman Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10.	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11.	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12.	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13.	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15.	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16.	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17.	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18.	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21.	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22.	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26.	Orissa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27.	Pondicherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28.	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29.	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30.	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31.	Tamil Nadu	1	1	0	2	0	2	3	2	1	0	0	0	1	0	1
32.	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34.	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35.	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36.	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total		1	1	0	2	0	2	3	2	1	0	0	0	1	0	1

Unani

S. No.	State/UTs	2016-17			2017-18			2018-19			2019-20			2020-21		
		R	A*	Rj	R	A*	Rj	R	A*	Rj	R	A*	Rj	R	A*	Rj
1.	Andhra Pradesh	1	0	1	1	0	1	0	0	0	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3.	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5.	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7.	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8.	NCT of Delhi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9.	Dadra Nagar Haveli and Daman Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10.	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11.	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12.	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13.	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14.	Jammu and Kashmir	1	0	1	0	0	0	0	0	0	1	1	0	0	0	0
15.	Jharkhand	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0
16.	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17.	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18.	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	1	0	1	1	0	1	0	0	0	1	0	1	0	0	0
21.	Maharashtra	1	0	1	1	0	1	0	0	0	1	0	1	1	0	1
22.	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26.	Orissa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27.	Pondicherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28.	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29.	Rajasthan	0	0	0	2	0	2	0	0	0	0	0	0	2	0	2
30.	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31.	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32.	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
33.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34.	Uttar Pradesh	4	2	2	4	0	4	1	0	1	0	0	0	0	0	0
35.	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36.	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total		9	3	6	9	0	9	1	0	1	3	1	2	4	0	4

**State-wise status of grant-in-aid released for setting up of new Ayurveda, Unani and Siddha College
under National AYUSH Mission**

Sl. No.	Name of State/ UT	Name of the Institutions	Grant released up to till date (Rs. in Lakhs)
1	Haryana	Unani College & Hospital to be established in Village, Akera, Distt. Nuh	540.000
2	Jammu & Kashmir	Govt. Ayurved College. Akhnoor, Jammu	230.265